

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL No. 19 OF 2016

Dated: 4th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of:-

Indian Sucrose Ltd.Appellant(s)

Vs.

Punjab State Electricity Regulatory Commission & Anr.

....Respondent(s)

Counsel for the Appellant (s) : Mr. Paritosh Kumar Singh
Mr. Sumit Jidani
Mr. Aditya Grover

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1
Mr. Anand K.Ganesan for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **07.12.2016**.

**(I.J.Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**